

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

UNSTARRED QUESTION NO:2607
ANSWERED ON:26.08.2013
REHABILITATION POLICY
Yadav Shri Madhusudan

Will the Minister of STEEL be pleased to state:

- (a) the details of the conditions laid down and policy being followed by the Government for providing adequate compensation and rehabilitation to the persons displaced due to acquisition of the land for setting up of public sector steel plants particularly Bhilai Steel Plant;
- (b) whether the Government has laid down any condition/policy wherein the local displaced persons would be considered and given preference for employment in such steel plants;
- (c) if so, the details thereof along with the number of persons displaced due to setting up of steel plants in the country and the number of such persons who have been provided compensation and employment, State and plant-wise, particularly in the newly formed Durg district;
- (d) the number of cases still pending before the concerned authorities, State-wise and plant-wise particularly Bhilai Steel Plant along with the time by which such displaced persons are likely to be rehabilitated; and
- (e) the steps taken/being taken by the Government for their speedy rehabilitation and for providing employment to the representative of the families displaced by the steel plants in the country?

Answer

THE MINISTER OF STEEL (SHRI BENI PRASAD VERMA)

(a),(b),(d)&(e): Land for setting up public sector steel plants, including Bhilai Steel Plant, is acquired by the concerned State Government as per the provisions of Land Acquisition Act. The rehabilitation/compensation and other issues of displaced persons are dealt with by the competent authority under the Land and Rehabilitation policies of the concerned State Government. The employment to displaced persons is being regulated in terms of guidelines which have been upheld by the Hon'ble Supreme Court of India, whereby other things being equal, displaced persons are considered and given preference for employment. At present, there are no cases for employment of displaced persons satisfying the eligibility criteria pending in Bhilai Steel Plant.

(c) SAIL has provided employment over the years to more than 27000 persons under the displaced category at its steel plants at Bhilai, Rourkela, Bokaro & Salem which is well over the 19000 families displaced. Details are as under:-

SAIL Steel Plants	State	Nos. identified as displaced category	Employment provided under displaced
Bhilai Steel Plant	Chhattisgarh	5684	4468
Rourkela Steel Plant	Orissa	4094	6350
Bokaro Steel Plant	Jharkhand	6019	16000 (approx.)
Salem Steel Plant	Tamil Nadu	3002	214